

RETURN OF ASSETS AND LIABILITIES AS ON 31.12.2012

Name of govt. servant Vivek sharma.

Service to which belong : Himachal Pradesh Judicial Services

Total length of service up to date 7 ----- Years

(i) In Non gazetted rank -Nil-

(ii) In gazetted rank 7 ----- Years

Present post and place of Posting Court No.2, Ghumarwin.

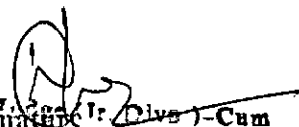
Total annual income from all sources 1/12 to 31/12	<u>Salary</u>	<u>Mutual funds</u>	<u>Agriculture</u>
	<u>9,56,607/-</u>	<u>Nil</u>	<u>Nil.</u>

During the calendar year 2012. = 9,56,607/- only

Declaration :

I do hereby declare that the return enclosed Form I to V are complete, true and correct to the best of my knowledge and belief, in respect of information due to furnished, by me under the provision of Sub-rule of the Rule 18 of Central Services (Conduct) Rules, 1964.

Date - 19.7.2013.

  
 Civil Judge (r. Divs) - Cum  
 Judicial Magistrate 1st Class  
 Court No -11 Ghumarwin  
 Dist. Bilaspur (H.P.)





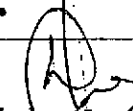
## Form No -II

STATEMENT OF LIQUID ASSETS OF SH Vivek Sharma, Civil Judge(Jr. Div.), Court No.2, Ghumarwin ,  
 ----- AS ON 31ST DECEMBER, 2012 Distt. Bilaspur, H.P.

1. Cash balance exceeding three months emoluments
2. Debenture, loans, advances and investment (such as Shares securities and debentures etc.)

Sr No.	Description	Name /address of company, bank etc	Amount	If not in own name address of person in whose name held and relationship	Annual income derived	Remarks
1	2	3	4	5	6	7
1.	A/C No. 30545071762	State Bank of India, Dalhousie	1,84,880/-	-	-	-
2.	A/C No. 65014199619	State Bank of Patiala Dharamshala	1,398/-	-	-	-
3.	A/C No. 04270001053709	Punjab National The Mall Shimla	19,169/-	-	-	-
4.	A/C No. 3034001500000523	Punjab National Bank	10,576/-	shaily sharma,wife.	-	-

Date 19.7.2013.

  
 Civil Judge (Jr. Div.) - Cum  
 Judicial Magistrate 1st Class  
 Court No -II Ghumarwin  
 Distt. Bilaspur (H.P.)

FORM NO. III

Statement of movable property in respect of Sh. Vivek Sharma, Civil Judge (Jr. Div.), Court No. 2, Ghumarwin, Distt. Bilaspur, H.P. as on the 31<sup>st</sup> December, 2012

Sl. No.	Description of items	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be, in case of articles purchased on hire purchase or instalment basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
1.	SONY LED TV.	₹ 43,000/- (Approx.)	-	Purchased from personal saving after due information.	Nil.
2.	Micro wave (Samsung)	₹ 12,000/- (Approx.)	-	Purchased from personal saving in the year, 2007.	Nil.
3.	Washing Machine (Samsung)	₹ 12,000/- (Approx.)	-	Purchased from personal saving in the year, 2007.	Nil.
4.	Gold ornaments total weighing 30 tolas (Approx.)	Not known	-	Gifted by parents and parents-in-law at the time of marriage.	Nil.
5.	Old Maruti Car No.HP-52-0022	75,000/- (Approx.)	-	Gifted by father prior to entry in service.	Nil.

Date 19.7.2013

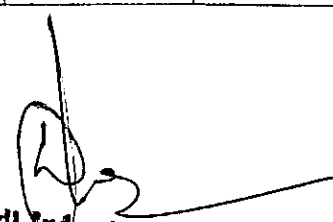
Signature of Civil Judge (Jr. Div.) - Cum  
Judicial Magistrate 1st Class  
Court No -11 Ghumarwin  
Distt. Bilaspur (H.P.)

Form No -IV

STATEMENT PROVIDENT FUND & LIC POLICY OF SH **Vivek Sharma, Civil Judge (Jr. Div.), Court No. 2,**  
 31ST DECEMBER, 2012 **Ghumarwin, Distt. Bilaspur, H.P.**

Sr No	Policy No & Date	Insurance Company	Sum assured/DO Maturity	Amount of Annual Premium	Type Of Provident Fund	Closing Balance on 01.04.2011	Contribution Made Subsequently	Total	Remarks
1	GIS	LIC			GPF/H.FOR as per statement				
					PPF				Including interest
1.	1.4.2007 to 31.12.2012 @120/- per month 69x120 =8280/-	-Nil-	-Nil-	--	G.P.F	1,10,636/- Inst.	Upto 31.3.2012 =4,04,559/- April 12 to Dec.12 =1,31,715/- 41,709/-	6,55,290/-	6,96,999/-

Date 19.7.2013.


  
 Civil Judge (Jr. Div.) - Cum  
 Judicial Magistrate 1st Class  
 Court No -11 Ghumarwin  
 Distt. Bilaspur (H.P.)

Form No -V

STATEMENT OF DEBTS AND OTHER LIABILITY IN RESPECT OF SH Vivek Sharma, Civil Judge (Jr. Div.), Court No.2,  
AS ON 31ST DECEMBER, 2012 Ghumarwin, Distt. Bilaspur, H.P.

Sr No	Amount	Name & Address of Creditor	Date Of Incurring Liability	Detail Of Transaction	Remarks
1	2	3	4	5	6
---Nil---					

Date 19.7.2013.

  
Civil Judge (Jr. Div.)-Cum  
Judicial Magistrate 1st Class  
Signature  
Court No -II Ghumarwin  
Distt. Bilaspur (H.P.)